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**12.12 hrs.**

**PAPERS LAID ON THE TABLE**

Title : Papers laid on the table of the House by the members/ministers.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. CHAMAN LAL GUPTA): On behalf of Shri George Fernandes, I beg to lay on the Table –

(1) A copy of the Annual Administration Reports (Hindi and English versions) of the Cantonment Boards, for the year 2001-2002.

2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

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(Placed in Library, See No. LT 8858/2004)

**वस्त्र मंत्री (श्री सैयद शाहनवाज़ हुसैन)** : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(Placed in Library, See No. LT 8859-66/2004)

**भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री संतो कुमार गंगवार)** : महोदय, मैं श्री कड़िया मुण्डा की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(1) (एक) सरदार स्वर्ण सिंह नेशनल इंस्टिट्यूट आफ रिन्युएबल एनर्जी, जालंधर के वा 2002- 2003 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सरदार स्वर्ण सिंह नेशनल इंस्टिट्यूट आफ रिन्युएबल एनर्जी, जालंधर के वा 2002- 2003 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 8867/2004)

**कोयला मंत्रालय में राज्य मंत्री (श्री प्रहलाद सिंह पटेल)** : महोदय, मैं कुमारी ममता बनर्जी की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(Placed in Library, See No. LT 8869-70/2004)

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJA KISHORE TRIPATHY): I beg to lay on the Table –

A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India- Union Government (Commercial) (No. 6 of 2004) – Public Sector Undertakings – (Steel Sector), for the year ended the March, 2003 under article 151 (1) of the Constitution.

(Placed in Library, See No. LT 8871/2004)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL (YATNAL): On behalf of Shri Sangh Priya Gautam, I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries

Commission, Mumbai, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Khadi and Village Industries Commission, Mumbai, for the year 2002-2003.

(2) Statement (Hindi and English versions ) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8872/2004)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Coir Board, Kochi, for the year 2002-2003.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coir Board, Kochi, for the year 2002-2003.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8873/2004)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR):

On behalf of Shri Ravi Shankar Prasad, I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Broadcast Engineering Consultants India Limited, Noida, for the year 2002-2003.

(ii) Annual Report of the Broadcast Engineering Consultants India Limited, Noida, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8874/2004)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Mumbai, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Children's Film Society, India, Mumbai, for the year 2002-2003.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 8875/2004)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2002-2003.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2002-2003, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Film and Television Institute of India, Pune, for the year 2002-2003.

5. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 8876/2004)

**पर्यावरण और वन मंत्रालय के राज्य मंत्री (श्री रमेश बैस) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(Placed in Library, See No. LT 8877-78/2004)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR):  
On behalf of Shri Bandaru Dattatraya, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2002-2003.

(ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delh, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8879/2004)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUMITRA MAHAJAN): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-

(1) G.S.R. 778(E) published in Gazette of India dated the 30th September, 2003 permitting the sale of only 5% ethanol-blended petrol in some States and Union Territories.

(2) S.O. 39 (E) published in Gazette of India dated the 9th January, 2004 permitting the sale of only 5% ethanol-blended petrol in some States and Union Territories.

2. S.O. 46 (E) published in Gazette of India dated the 16th January, 2004 permitting the sale of only 5% ethanol-blended petrol in Uttranchal and Madhya Pradesh from the dates mentioned in the Notification.

(Placed in Library, See No. LT 8880/2004)

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): On behalf of Shri Subhash Maharia, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 45 of the Food Corporations Act, 1964:-

(1) The Food Corporation of India (Staff) (1<sup>st</sup> Amendment) Regulations, 2003 published in Notification No. E.P. 2(5)/91-Vol.II in Gazette of India dated the 28<sup>th</sup> August, 2003.

2. The Food Corporation of India (Staff) (2<sup>nd</sup> Amendment) Regulations, 2003 published in Notification No. E.P. 16(3)/92-Vol.II in Gazette of India dated the 11<sup>th</sup> December, 2003.

(Placed in Library, See No. LT 8881/2004)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Hydroelectric Power Corporation Limited, Faridabad, for the year 2002-2003.

(ii) Annual Report of the National Hydroelectric Power Corporation Limited, Faridabad, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1)

above.

(Placed in Library, See No. LT 8882/2004)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI CH. VIDYASAGAR RAO): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Productivity Council, New Delhi, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8883/2004)

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(1) G.S.R. 44(E)/Ess.Com./Sugarcane published in Gazette of India dated the 14<sup>th</sup> January, 2004, notifying the minimum sugarcane prices payable by sugar factories for the year 2003-2004.

(2) The Sugar (Price Determination for 1999-2000 Production) (Second Amendment) Order, 2003, published in Notification No. G.S.R. 964(E)/Ess.Com/Sugar in Gazette of India dated the 24<sup>th</sup> December, 2003.

(3) The Sugar (Price Determination for 2000-2001 Production) (Second Amendment) Order, 2003, published in Notification No. G.S.R. 965(E)/Ess.Com/Sugar in Gazette of India dated the 24<sup>th</sup> December, 2003.

(4) The Sugar (Price Determination for 2001-2002 Production) (Second Amendment) Order, 2003, published in Notification No. G.S.R. 966(E)/Ess.Com/Sugar in Gazette of India dated the 24<sup>th</sup> December, 2003.

(5) The Sugar (Price Determination for 2002-2003 Production) Order, 2003 published in Notification No. G.S.R. 17(E)/Ess.Com./Sugar. In Gazette of India dated the 8<sup>th</sup> January, 2004.

6. The Sugar (Price Determination for 2002-2003 Production) (Second Amendment) Order, 2003, published in Notification No. G.S.R. 967(E)/Ess.Com/Sugar in Gazette of India dated the 24<sup>th</sup> December, 2003.

(Placed in Library, See No. LT 8884/2004)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): I beg to lay on the Table a copy of the Border Security Force (Combatised Veterinary Officers) Recruitment Rules, 2003 (Hindi and English versions) published Notification No. G.S.R. 417 in Gazette of India dated the 6th December, 2003 under sub-section (3) of section 141 of the Border Security Force Act, 1968.

(Placed in Library, See No. LT 8885/2004)

कृषि मंत्रालय में राज्य मंत्री (श्री हुक्मदेव नारायण यादव) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(Placed in Library, See No. LT 8886-87/2004)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHRIPAD YESSO NAIK): I beg to lay on the Table-

- i. A copy of the Notification No.G.S.R. 1 (E) (Hindi and English versions) published in Gazette of India dated the 2<sup>nd</sup> January, 2004 together with an explanatory memorandum making further amendments to the Schedule of the Narcotic Drugs and Psychotropic Substances Act, 1985 issued under section 3 of the said Act.

(Placed in Library, See No. LT 8888/2004)

(2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- ii. G.S.R. 88 (E) published in Gazette of India dated the 30<sup>th</sup> January, 2004 together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated the 1<sup>st</sup> March, 2002.
- iii. G.S.R. 80 (E) published in Gazette of India dated the 28<sup>th</sup> January, 2004 together with an explanatory memorandum making certain amendments in the Notifications mentioned therein.

(Placed in Library, See No. LT 8889/2004)

- iv. A copy of the Annual Report (Hindi and English versions) of the National Housing Bank, New Delhi, for the year 2002-2003, alongwith Audited Accounts under sub-section (5) of section 40 of the National Housing Bank Act, 1987.

(Placed in Library, See No. LT 8890/2004)

- v. A copy of the Notification No. G.S.R. 96 (E) (Hindi and English versions ) published in Gazette of India dated the 4<sup>th</sup> February, 2004 together with an explanatory memorandum making certain amendments in the Notification No. 9/2003-ST dated the 20<sup>th</sup> June, 2003 under sub-section (4) of section 94 of the Finance Act, 1994.

(Placed in Library, See No. LT 8891/2004)

- vi. A copy Notification No. G.S.R. 97 (E) (Hindi and English versions) published in Gazette of India dated the 4<sup>th</sup> February, 2004 together with an explanatory memorandum making certain amendments in the Notifications mentioned therein under sub-section (2) of section 38 of the Central Excise Act, 1944.

(Placed in Library, See No. LT 8892/2004)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SANJAY PASWAN): I beg to lay on the Table-

- vii. (I) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 2001-2002, alongwith Audited Accounts.
- viii. A copy of the Review (Hindi and English versions) by the Government of the working of the Motilal Nehru Regional Engineering College, Allahabad, for the year 2001-2002.
- ix. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8893/2004)

- x. (I) A copy of the Annual Report (Hindi and English versions) of the Orissa Primary Education Programme

- Authority, Bhubaneswar, for the year 2001-2002, alongwith Audited Accounts.
- xii. Statement regarding Review (Hindi and English versions) by the Government of the working of the Orissa Primary Education Programme Authority, Bhubaneswar, for the year 2001-2002.
  - xiii. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8894/2004)

- xiii. (I) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2002-2003, alongwith Audited Accounts.
- xiv. A copy of the Review (Hindi and English versions) by the Government of the working of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2002-2003.
- xv. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 8895/2004)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Kurukshetra, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Kurukshetra, for the year 2002-2003.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 8896/2004)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND  
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR):  
On behalf of Shri Arun Jaitley, I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Cement and Building Materials, New Delhi, , for the year 2002-2003.

2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8868/2004)

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